NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.N	O. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ashok know Jung Manis h Aggarer	of Advication	Rospundents Rosp	Atmaga Not pri
3.	Chaye Starme Ritika Shaw	Pelu. CSP	le spondent	Choronydn Ashay,
5.	Ashish Dhotaki	a Adv.	Petitioner &	epul.
٠.	Gauton Boday	ORDER	Petitioner	LA F.

Certain citations have been filed by the respondents in respect of his opposition to the petitioner application for amendment of the petition.

2. Re-notify this case for further consideration on 11.08.2016 at 2.00 p.m.

(Ina Malhotra)

Sd1-

M mber Judicial

(R.Varadharajan) Member Judicial